

No. 70

Bidding paper. (Rule 540)

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION

SUIT NO. OF 19

..... PLAINTIFF.

versus

..... DEFENDANT.

I,, whose signature is hereunder subscribed, bid the amount hereunder mentioned in column two at the sale held in the above suit on the day of 19 of the property hereunder mentioned in column I and was declared the purchaser of the said property, subject to the conditions of sale which were read out at the said sale.

Short particulars of the property lot	Amount of highest bid	Amount of deposit or received	Amount remaining due	Full name of the purchaser	Address and occupation of the purchaser

Before me,

Commissioner, High Court

Signature of the purchaser.